

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CA.No.307/KB/2017
C.P.No. 142/2016

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th February 2018, 10.30 A.M

Name of the Company		Amigo Trexim Pvt.Ltd. & Ors.		
Under Section		391 (2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1 N. GURUMURTHY, P.C.A Petitioner *G. Gurumurthy*
20/02/2018

O R D E R

Ld. Counsel on behalf of the petitioner is present.

Ld. Counsel appearing on behalf of the petitioner made a request for adjournment. Prayer is allowed.

List on 05.04.2018 for further consideration.

Sd
(Jinan K.R.)
Member (Judicial)

Sd
(V.P. Singh)
Member (Judicial)